Name of monument	Locality
2. Rock carvings of Devi riding a lion	Basohli
 Rock carvings of Sitala, Nara- da, Brahma and Radha Kri- shan 	Ditto.
4. Group of ancient temples .	Bilawar
5. Trilochananath temple .	Mahadhora
District Utlhampur	
	Bahour Nirmchi
8. Fort attributed to Raja Suchet Singh .	Ramnagar
9. Samadhi of the Queen of Raja Suchet Singh	Ramnagar
 Palace attributed to Raja Suchet Singh 	
District Jammu	
II. Remains of Ambaran	Akhnoor

Answers

श्री गीडे मुराहरि : नवा मंत्री महोदय यह बतलाने की कृपा करेंगे कि उनको पता है कि खजुराहो और अन्य प्राचीन जगहों से मुर्तियों को चुरा कर विदेशों को भेजा जा रहा है? यदि ऐसा है, तो इसके बारे में सरकार ने अन्या कार्यवाही की है ?

Shri HUMAYUN KABIR: That •question hardly arises, Sir.

.COMMITTEE ON THERAPEUTICAL VALUES OF YOGIC PRACTICES

»408. SHRI KRISHAN DUTT: Will the Minister of EDUCATION be pleased to refer to the answer given to Starred Question No. 103 in the Rajya Sabha on the 30th November, 1960 and state:

- whether the Committee therapeutical values of Yogic practices has submitted its report to Government;
- lb) whether Government propose to take any further steps for advancement of the work of Yogic Institutes »on the basis of the said report; and

if so, what are tnoae steps?

THE MINISTER or EDUCATION (DR. K. L. SHRIMALT): (a) Yes, Sir.s

to Questions

(b) and (c) The matter is under consideration.

FINDING OF AN CIENT STONES ITHPICTO GRAPHIC INSCRIPTIONS AT AMBA-RAN IN JAMMU PROVINCE

- *409. SHRI KRISHAN DUTT: Will the Minister of Scientific Research and CULTURAL AFFAIRS be pleased to state:
- (a) whether it is a fact that certain ancient stones with pictographic inscriptions have been found at Amba-ran near Akhnoor in Jammu province;
- (b) if so, what steps, if any, have been taken by Government to excavate further that ancient site of Ambaran; and
- (c) whether any efforts have been made to decipher the script of inscriptions on the stones and to ascertain the period to which these stones belong?

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTUR/O, AFFAIRS (DR. MONO MOHAN DAS) : (a) Some stones with inscriptions but not pic-tographs have been found.

- (b) Mere finding of inscriptions does not warrant any excavation.
- (c) They are being deciphered and appear to be Tibetan.

CLERKS HANDLING CASH IN DELHI **SCHOOLS**

- ♦410. SHRI NIRANJAN SINGH: Will the Minister of EDUCATION be pleased to state;
- (a) the number of Upper Division and Lower Division Clerks respectively who are handling cash in the Government High/Higher Secondary Schools Delhi/New Delhi;
- (b) how many of them are getting cash allowance according to the Ministry of Finance Office Order No.

(c) how many of them are not getting any such allowance for handling cash from Rs. 4,000 to Rs. 20,000 per month and what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Upper Division Clerks—169.

Lower Division Clerks-Nil,

(b) and (c) None is getting any cash allowance at present. The question of giving them a cash allowance is under consideration.

SHRI NIRANJAN SINGH; The orders were issued on the 4th September, 1961 and the information was collected next month. May I know as to how lojig this matter will be delayed and why is it that so much of time is being taken?

Dr. K. L. SHRIMALI: The matter is being dealt with by the Delhi Administration and they have informed us that they are examining this matter and are taking necessary action. It is under their consideration at present.

SHRI NIRANJAN SINGH: I know that it is a matter under the Delhi Administration but it is controlled by the Education Ministry here. May I know whether the Ministry has taken any effective steps to implement this?

DR. K. L. SHRIMALI: The Ministry does not take any direct action in this matter. I think there is some misunderstanding in the mind of the hon. Member. The orders of the Ministry of Finance dated the 4th September, 1961, relate to the delegation of powers to the Ministries and Heads of Departments for granting special pay to cashiers employed in the various Central Government offices. Now, these orders relate to the L. D. Cs. and U.D.Cs, and Assistants who per-242 RS—2.

form the duties of cashiers. The Finance Ministry has authorised them to give allowances. These orders do not automatically apply to cashiers or clerks who are at present not in receipt of any cash allowance but are paid specific scales of their own. So, there is a difference between clerks employed as L.D.Cs. and doing part-time duty and persons who are transferred as cashiers but in any case, the Delhi Administration has informed us that the matter is under their consideration.

to Questions

SHRI NIRANJAN SINGH: May I know whether the clarification has been made that these persons are included in this order?

DR. K. L. SHRIMALI: If a reference comes from the Delhi Administration, the necessary clarification will be given.

SHRI ARJUN ARORA: In view of the fact that these clerks are not paid any allowance for handling cash, may I know whether they are held responsible for any shortages of cash and asked to make them good?

DR. K. L. SHRIMALI: They will certainly be held responsible for any default.

श्री विमलकुमार भन्नालालजी जौरड़ियाः क्या मंत्री महोदय बतलायेंगे कि श्रलाउंस देने के सिलसिले में जो मेमोरेंडम ग्रापने उनको भजा वह श्राज तक उन्होंने विचार ही करने में रखे रखा है, तो जिस श्राशय से श्रापने मेजा था वह श्राशय शीझ पूरा हों सके, इसके लिए क्या कार्यवाही की जा रही है ?

डा० कालू लाल श्रीमाली: मैंने आपसे तिवेदन किया कि दिल्ला एडमिनिस्ट्रेशन ने कहा है कि वे विचार कर रहे हैं और मैं श्राशा करता हूं कि शीध हैं वे इस मामले पर निर्णय ले लेंगे और अगर नहीं लेंगे तो उनकी यादिहानीं की जायेगी ?

SHRI A. B. VAJPAYEE: Now, the matter is under consideration but would the payment be made from the 4th September, 1961, if at all Govern-

ment decides to pay these allowances to the clerks?

DR. K. L. SHRIMALI: As far as 1 am aware, payments are not made with retrospective effect but I will have to ascertain it from the Delhi Administration.

SHRI R. S. KHANDEKAR: May I know whether any security has been taken from the persons who are charged with the task of handling cash to the tune of Rs. 4,000 to Rs. 20,000?

DR. K. L. SHRIMALI: The Delhi Administration must have taken all necessary measures in this connection.

SHRI BHUPESH GUPTA: In any case, payments are made with retrospective effect. In view of the fact that they actually perform their duties and take the risks, why should not the payment be made in their cases with retrospective effect and why should there be any doubt ibout payment being made with retrospective effect? They are entitled to it.

DR. K. L. SHRIMALI: Unless this matter is examined by the Delhi Administration, it is not possible for me to give any categorical answer to this question.

SPECIAL REORGANISATION UNIT

- ♦411. SHRI M. P. BHARGAVA: Will the Minister of FINANCE be pleased to state;
- (a) the number of Ministries whose working were studied by the Special Reorganisation Unit, in 1961;
- (b) how many recommendations were made by the said Unit in 3 961 after their study; and
- (c) how many of the recommenda tions were accepted by Government and what was the approximate eco nomy affected as a result of these recommendations?

THE DEPUTY MINISTER IN -IHE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA); (a) During

the year 1961, the Special Reorganisation Unit conducted work studies of six Ministries and thirty-four other organisations besides making a study of specific procedures and methods which are common generally to offices of the Government of India.

(b) and (c) Arising out of these studies a number of suggestions large and recommendations were made. However a numerical count of these mere recommendations, which vary widely both in scope and content will not be realistic. The recommendations made by the Special Reorganisation Unit covered all aspects of administration including analyses of organisational patterns, procedures^ methods of work and standards and levels of performance, the objective being achievement of increasing efficiency consistent with economy in administration. A majority of the suggestions have been accepted for implementation and the rest are under examination. In 1961-62 the economy in the cost of staff which was effected as a result of the studies of Special Reorganisation Unit is of the order of Rs, 48 lakhs. This is attributable firstly to (a) surplus or excess staff located in various departments (which however is to be worked off against increase in work loads resulting from, normal expansion of activities or from additional responsibilities of Third Plan schemes) and (b) demands and proposals for additional staff which were not sanctioned, as a result of the assessment made by Special Reorganisation Unit.

SHRI M. P. BHARGAVA: May I know the present strength of the Special Reorganisation Unit?

SHRIMATI TARKESHWARI SINHA: Sir, it is a departmental unit and I do not know exactly the number of persons working there. It is one wing working in the O. & M. Division.

SHRI M. P. BHARGAVA: May I know how recruitment is made to the Special Reorganisation Unit?